

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:3921  
ANSWERED ON:14.12.2009  
GUIDELINES BY TRAI  
Agarwal Shri Jai Prakash

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) Whether Telecom Regulatory Authority of India (TRAI) has issued guidelines to do away the differences in call rates on intra-networks and inter-networks to ensure equal call rates on every network;
- (b) If so, the details thereof ;
- (c) The details of the compliance by private telecom companies about the guidelines of TRAI as on date, separately;
- (d) whether the Government proposes to take action which are following the guidelines of TRAI; and
- (e) If so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

- (a) No, Madam.
- (b) Does not arise in view of (a) above
- (c) & (d) As per the currently prevailing tariff framework it is permissible for operators to provide differential call charges for off-net (inter network) and on-net (intra network) calls. Therefore, there is no violation of guidelines issued by Telecom Regulatory Authority of India (TRAI) in case a service provider offers differential call rates in respect of intra network and inter network calls.
- (e) Does not arise in view of (c) & (d) above.